NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1149/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE PARTIES: Aaryan Projects Pvt. .Ltd.

V/s

Klowin Infastructures Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE CIL

ORDER CP No. 1149/ I&BP/NCLT/MB/MAH/2017

The Petitioner having argued the matter for some time, thereafter, filed Memo of Withdrawal for dismissal of the petition, this Petition is dismissed as withdrawn with liberty to file afresh in accordance with law. Withdrawal Memo is enclosed herewith as part of the Order.

Sd/-V. NALLASENAPATHY Member (Technical)

Encl: Withdrawal Memo

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)